COURT-I

BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 30 OF 2016 & IA NOs. 82 & 83 OF 2016
APPEAL NO. 31 OF 2016 & IA NOs. 84 & 85 OF 2016
APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015
&
APPEAL NO. 283 OF 2014

Dated: 4th August, 2016

Present: Hon'bleMrs. Justice Ranjana P. Desai, Chairperson
Hon'bleMr.I. J. Kapoor, Technical Member

In the matter of:-

APPEAL NO. 30 OF 2016 &
IA NOs. 82 & 83 OF 2016

M/s. Vedanta Ltd. .....Appellant (s)
Vs.
Odisha Electricity Regulatory Comm. & Ors. .....Respondent (s)

APPEAL NO. 31 OF 2016 &
IA NOs. 84 & 85 OF 2016

M/s. Vedanta Ltd. .....Appellant (s)
Vs.
Odisha Electricity Regulatory Comm. & Ors. .....Respondent (s)

APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015

In the matter of :

M/s Vedanta Ltd. …Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. …Respondent(s)

APPEAL NO. 283 OF 2014

In the matter of:

M/s. Sesa Sterlite Ltd. .... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Piyash Singh

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1
Mr. Hasan Murtaza for R.2

ORDER

It is represented that pleadings are complete in these matters.

List these matters for hearing on ***03.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk